

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:3260  
ANSWERED ON:23.08.2011  
UPLINKING AND DOWNLINKING FACILITIES  
Thamaraiselvan Shri R.

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government has increased the permission fee for Uplinking and downlinking of TV channels;
- (b) if so, the details thereof;
- (c) whether the Government has also increased the investors downlinking TV channels, uplinked from abroad and would charge same Rs 15 lakhs per channel per annum;
- (d) whether the Government has given permission for 85 teleports in the country;
- (e) if so, the details thereof;
- (f) whether the Government also proposes to increase the net worth requirement for teleports; and
- (g) if so, the details thereof ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C. M. JATUA)

- (a) to (c) Government has not yet increased the permission fee for uplinking and downlinking of TV channels. The fee at present is charged as per the extant policy guidelines. However, Ministry is in the process of seeking approval of the Cabinet for certain amendments in these guidelines which include increasing the present rates of permission/registration fee.
- (d) & (e) 87 teleports have been permitted by this Ministry as on 18-08-2011. The details are at Annexure.
- (f) & (g) Proposed amendments in the extant Guidelines also include certain enhancements in the present network requirements for teleports.